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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK.

ORIGINAL APPLICATION NO.111/1994.  
Cuttack, this the 28th day of October, 1999.

Sri Aloka Kumar Das. .... Applicant.

-Versus-

Union of India & Others. .... Respondents.

FOR INSTRUCTIONS

1. Whether it be referred to the reporters or not? Yes,
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not? No.

(G. NARASIMHAM)  
MEMBER (JUDICIAL)

SOMNATH SOM  
VICE-CHAIRMAN  
28.10.99

CE NT RAL A D M I N I S T R A T I V E T R I B U N A L  
C U T T A C K B E N C H : C U T T A C K .

ORIGINAL APPLICATION NO.111/1994.  
Cuttack, this the 28th of October, 1999.

C O R A M:

THE HONOURABLE MR. SOMNATH SOM, VICE-CHAIRMAN  
&

THE HONOURABLE MR. G. NARASIMHAM, MEMBER (JUDL.) .

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Sri Aloka Kumar Das, Son of Sri D.L.Das,  
aged about 21 years, now residing at  
Qrs. No .55, Type-II, Postal Colony,  
Unit- IV, Bhupane swar-1.

2. Aswini Kumar Bhoi, Son of Sri P.Bhoi,  
aged about 21 years, now residing at  
Qr.No.39/3,E-type Rental Colony,  
Bhubaneswar,12. ... Applicants.

By legal practitioner : Mr.S.K.PATTANAYAK, Advocate.

**- Versus -**

1. Union of India represented through its General Manager, Telecommunications, Orissa Circle, Bhubaneswar, Dist. Khurda.
2. Assistant Director, Telecom (R&E), Office of the C.G.M.T, Orissa Circle, At/Po: Bhubaneswar, Dist. Khurda.
3. Telecom District Engineer, Sambalpur, At/Po/Dist. Sambalpur. ... Respondents.

By legal practitioner : Mr.A.K.Bose, Senior Standing  
Counsel(Central).

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O R D E R

MR. SOMNATH SOM, VICE-CHAIRMAN:

In this Original Application, under section 19 of the Administrative Tribunals Act, 1985, the applicants have prayed for a direction to the Respondents to hold recruitment test in Hindi Typist in Sambalpur recruiting unit at any place except Sambalpur preferable at Bhubaneswar.

Second prayer is for a direction to the Respondents not to make any appointment on the basis of recruitment test for the Hindi typist held at Bhubaneswar, Berhampur, Cuttack and Rourkela without taking into consideration the results of the test of Sambalpur recruiting unit.

2. For the purpose of considering this Original Application, it is not necessary to go into too many facts of this case. It is only necessary to note that the Departmental Authorities decided to recruit six Hindi Typists for five Telecom District i.e. Bhubaneswar, Cuttack, Berhampur, Rourkela and Sambalpur and the sixth one for the Circle Office at Bhubaneswar. Two applicants name were sponsored by the Employment Exchange. Applicants applied for the vacancies at Sambalpur Telecom District Office. Instructions also provide that candidates should give option to be considered for the vacancies in some other telecom districts where qualified candidates may be not available. Accordingly, two applicants were called for a test in Sambalpur office. When applicants went there, some local people purporting to be the representatives of Sambalpur Morcha, prevented them from appearing at the test. They were not allowed to enter the examination hall by some hooligans. In view of this, applicants could not take the test. They informed this fact to the higher authorities of the Telecom Department at Sambalpur and had to return without participating in the test. In the context of the above facts, applicants have come up with the prayers referred to earlier.

*S. Jom*

3. Respondents in their counter have stated that a decision has subsequently been taken not to recruit Hindi Typist for five Telecom Districts as also for the circle Office and as such the tests held in other Districts offices as also at Sambalpur Telecom District have been cancelled. We have heard Mr.A.K.Bose, Senior Standing Counsel (Central) appearing for the Respondents on this point. As the Departmental Authorities have decided not to recruit Hindi Typist and have cancelled the test, this Original Application has become infructuous.

4. In view of this, this Original Application is disposed of for having become infructuous. No costs.

(G.NARASIMHAM)  
MEMBER (JUDICIAL)

KNM/CM.

*Somnath Som*  
(SOMNATH SOM)  
VICE-CHAIRMAN  
28.10.99